

(21)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.No.222/2002 in O.A.No.2415/2000

Monday, this the 12th day of May, 2003

Hon'ble Shri Govindan S. Tampi, Member (A)

1. The Commissioner of Police
Police Headquarters
MSO Building, IP Estate
New Delhi

2. Dy.Commissioner of Police
South District, New Delhi

..Review applicants
(By Advocate: Shri George Paracken)

Versus

S.I.Anuj Aggarwal
r/o B-18B, Jawahar Park
Devli Road, Khanpur, New Delhi

..Respondent
(By Advocate: None)

O R D E R (ORAL)

This RA has been filed seeking the consideration of the OA afresh, as the decision of this Tribunal in Sube Singh vs. Union of India & Ors. (OA-1751/2000 with connected cases) has been reversed by the Hon'ble Delhi High Court.

2. In these circumstances, present RA is allowed.

3. OA-2415/2000 is admitted. List in regular matters for final hearing on 22.7.2003 before a Division Bench.

Govindan S. Tampi
Member (A)

/sunil/